

Instructions

F.No.450/179/2015-Cus.IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

North Block, New Delhi
11th April, 2016

To
All Chief Commissioner of Customs/Customs & Central Excise

Subject : Import/Export of Gifts by Courier - regarding.

Sir,

Representations have been received in the Board regarding problems faced by Indian abroad who wish to send gift items to India by means of courier.

2. It has been brought to the notice that courier agencies abroad are refusing to book *bonafide* gift consignments for export to India citing non-clearance and embargo imposed on such gift-parcels by Indian Customs.
3. Extant instructions on import of bonafide gift items through Post/Courier should be scrupulously followed.
4. Any incident of the nature mentioned in Para 2 above may be brought to the notice of the undersigned.

Yours faithfully,

(B. Konthoujam)
Under Secretary(Cus.III)